

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23775/2015

(Arising out of impugned final judgment and order dated 27/03/2015 in WP No. 6025/2015 passed by the High Court of Judicature at Allahabad)

BHUVAL RAM & ANR.

Petitioner(s)

V E R S U S

STATE OF U.P. & ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 23/11/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Ms. Fila Haldia, Adv.
Mr. S. R. Setia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter again next week.

File of SLP (C) No. 24679/2014 be placed in the Court on the next date of hearing.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master